(c) the time by which the plant is likely to be set up ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : (a) to (c) The Site Selection Committee has submitted its report for the Southern region of which Andhra Pradesh forms a part. Decision on the setting up of an Atomic Power Station can be taken after the report is considered by the Government.

लघु एवं मध्यम उद्योगों से बोकारो स्टील लिमिटेड द्वारा खरीदा गया सामान

2999. श्री धर्मवीर सिन्हा :
श्री कृष्ण प्रताप सिंह : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) बोकारो स्टील लिमिटेड प्रतिवर्ष कितना सामान लघु एवं मध्यम उद्योगों से कितना सामान बिहार में स्थित उद्योगों से और कितना सामान बोकारो औद्योगिक विकास क्षेत्र प्राधिकरण के अन्दर स्थित उद्योगों से खरीदता है;

(ख) क्या यह सच है कि अभी तक खरीदा गया सामान बहुत ही कम है ; और

(ग) भविष्य में ऐसे सामान की खरीद बढ़ाने के लिए क्या उपाए किये गए है ?

इस्पात और खान मंत्रालय के राज्य मंत्री (श्री एन० के० पी० साल्वे) : (क) से (ग) बोकरो इस्पात कारखाने में खरीदे गए सामान के राज्य-वार आंकड़े नहीं रखे जाते हैं। फिर भी कारखाने से कहा गया है कि वह अपनी खरीद का विश्लेषण शीघ्रता से करे ताकि यह पता चल सके कि कारखाने ने अपनी कुल खरीद में से कितना सामान लघु एवं मध्यम उद्योगों से से खरीदा है तथा कितना सामान बिहार में स्थित इस प्रकार की इकाइयों से खरीदा है। वर्ष 1980-81 से लेकर बोकरो इस्पात कारखाने द्वारा बोकारो औद्योगिक विकास क्षेत्र के उद्योगों को दिए गए खरीद के आर्डरों का मूल्य इस प्रकार है :

1980-81	5.10 करोड़ रुपए
1981-82	6.35 करोड़ रुपए
1982-83	7.55 करोड़ रुपए
1933-84 (दिसम्बर; 1983 तक)	6.99 करोड़ रुपए

उपर्युक्त विवरण से पता चलता है कि बोकारो इस्पात कारखाने ने बोकारो औद्योगिक विकास क्षेत्र के उद्योगों को अधिक आर्डर दिए हैं बोकरो इस्पात कारखाना इन उद्योगों को अधिक से अधिक आर्डर देता रहेगा बशर्ते माल की सुपुर्दगी समय पर की जाय और उत्पादों की क्वालिटी संतोषजनक हो। इसके अतिरिक्त इस काम में सहायता करने के लिए निविदा का मान मुफ्त देने, जमानत तथा पेशगी की राशि देने से छूट, खरीद तथा मूल्य में प्राथमिकता देने, तकनीकी सलाह तथा परीक्षण की सुविधाओं जैसी विशेष रियायतें दी जाती हैं। इन इकाइयों को आर्डर देने के काम पर प्रबन्ध निदेशक की अध्यक्षता में गठित की गई संयंत्र स्तर की एक समिति द्वारा लगातार निगरानी रखी जाती है।

Persons Below Poverty Line in Madhya Pradesh

3000. SHRI MADHAVRAO SCINDIA : Will the Minister of PLANNING be pleased to state :

(a) the estimated number of persons

below poverty line on the eve of the Sixth Five Year Plan in Madhya Pradesh and at what level this number stands at present and what is the percentage of those people who have crossed the poverty line during the period;

(b) the comparative and corresponding figures in respect of people below poverty line for other States and Union Territories; and

(c) the estimated amount spent in connection with various schemes under the 20-Point Programme and otherwise for helping the people cross the poverty line in Madhya Pradesh and in other States and Union Territories ?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN) : (a) and (b) Statewise estimates of number of persons below the poverty line as on the eve of the Sixth Plan and as at present have not been worked out. The latest available Statewise figures are for the year 1977-78 based on the National Sample Survey Organisation Survey of Consumer expenditure of that year.

(c) The Integrated Rural Development Programme, the National Rural Employment Programme and the Rural Landless Employment Guarantee Programme are the major programme designed specifically to help people cross the poverty line. Expenditure on the schemes during the four years 1980-84 is shown in the statement enclosed.

Statement

(Rs. Lakhs)

	I. R. D. P.		N. R. E. P.	R. L. E. G. P.	
States	1980-83 up to Dec. 83	1983-84	1980-83	1983-84 (upto Sept. Dec. 83)	1983-84 (Allocations)
Andhra Pradesh	7358 87	1528 77	9776	1200	990.00
Assam	982.09	532.05	1193	225	216 00
Bihar	7568.05	1651.33	9639	1832	1425.00
Gujarat	3645.80	733.51	2831	947	320.00
Haryana	1760.28	420.55	1104	173	84.00
Himachal Pradesh	1064.53	321 96	790	95	60.00
J & K	679.08	44 52	659	130	75.00
Karnataka	3822.95	636.92	4334	1034	470.00
Kerala	2261.57	559.45	3605	781	470.00
Madhya Pradesh	7208.43	2192.86	8539	1550	780.00
Maharashtra	4718.56	1421.01	6321	317	790.00
Manipur	171.23	79 02	67	N.R.	11.00
Meghalaya	143.37	9.62	34	N.R.	15.00

Nagaland	279.57	79.04	152	15	10.00
Orissa	4457.71	1187.37	4652	727	450.00
Punjab	2585.03	713.34	1277	350	135.00
Rajasthan	4909.66	1210.30	4902	454	240.00
Sikkim	40.58	10.96	41	24	8.00
Tamil Nadu	7917.87	1804.33	8293	1952	890.00
Tripura	364.66	35.53	344	68	33.00
Uttar Pradesh	14370 31	3470.92	16971	3628	1706.00
West Bengal	1092.54	465.70	6585	1727	770.00
Total States	77402.74	19109.55	92110	17229	9947.00
Union Territories					
Andaman & Nicobar Islands	—	0.46	67	10	8.00
Arunachal Pradesh	401.34	33.94	14	27	8.00
Chandigarh	2.97	N.R.	3	4	2.00
Dadra & Nagar Haveli	2.17	2.23	—	3	4.00
Delhi	103.29	29.86	—	5	4.00
Goa, Daman & Diu	225.85	48.66	21	49	9.00
Lakshadweep	6.45	11.67	3	12	2.00
Mizoram	89.54	89.20	67	7	8.00
Pondicherry	53.36	13.53	30	22	8.00
Total UTs.	884.97	229.55	205	139	53.00
Grant Total	78287.71	19339.10	92315	17368	10000.00*

*This has been reduced to Rs. 8947 lakhs.

Deaths of Women in Delhi

3001. SHRI MADHAVRAO SCINDIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of women reported to have (i) committed suicide (ii) died un-natural deaths including deaths under mysterious circumstances in Delhi during 1983 and how these figures compare with those during 1982;

(b) how many of these suicides or deaths are found to have relation with dowry demands; and